Central Administrative Tribunal Principal Bench, New Delhi

CP No. 669/2015 In OA No. 2746/2014

New Delhi this the 14th day of December, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Uday Kumar Varma, Member (A)

- 1. S.C. Yadav (Deputy Labour Commissioner)
 Aged about 48 years
 S/o Sh. Late Chhote Lal Yadav
 R/o Flat No. B-804, Janak Residency,
 Plot No. 12, Sector 18A
 Dwarka, New Delhi-78
- Lallan Singh (Deputy Labour Commissioner)
 Aged about 34 years
 S/o Sh. Birbal Singh
 Delhi Govt. Officer Flats
 B-1/4, Shalimar Bagh, Haiderpur
 Delhi-110088
 ... Petitioners

(By Advocate: Mr. M.K. Bhardwaj)

VERSUS

- Sh. K.K. Sharma
 Chief Secretary
 GNCTD, I.P. Sachivalaya, New Delhi
- 2. Sh. K.R. Meena Secretar-cum-Labour Commissioner Govt. of NCT of Delhi 5, Sham Nath Marg, Delhi-54

...Respondents

(By Advocates: Mr. Amit Anand and Ms. Sangita Rai)

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter is taken up for hearing, learned counsel for the parties submitted that respondents have fully complied with the orders of this Tribunal in OA No. 2746/2014.

2. In the circumstances and in view of the substantial compliance of the order of this Tribunal, the CP is closed. Notices issued to the respondents are discharged. However, the applicant is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

(Uday Kumar Varma) Member (A) (V. Ajay Kumar) Member (J)

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